

1	2	3	4	5	6
11.	Sh. R.L.P. Verma	1983	III	Motia Khan	
12.	Sh. Syed Shahbudin	-do-	III	Sarita Vihar	
13.	Sh. M.S. Ramachandran	-do-	III	Vasant Kunj	
14.	Sh. Chingwaj Kanyak	-do-	III	-do-	Yes
15.	Sh. K.V.R.S. Bala Suba Rao	-do-	III	-do-	
16.	Mr. Barri Ramacbandra Rao	-do-	III	Sarita Vihar	
17.	Mr. Arun Kumar Nehru	-do-	III	Vasant Kunj	
18.	Smt. Margret Alwa	1984	III	Motia Khan	
19.	Sh. Hari Singh Nalwa	-do-	III	Vasant Kunj	
20.	Sh. Pratap Banu Sharma	-do-	III	-do-	
21.	Sh. Chandra Shekhar Singh	-do-	III	-do-	
22.	Sh. Daya Ram Shakya	-do-	III	-do-	
23.	Smt. Manoranjan Kaur	-do-	III	-do-	
24.	Sh. Rajendra Prasad Yadav	-do-	III	-do-	
25.	Sh. J.K. Jain	-do-	III	-do-	
26.	Sh. Deen Bandhu Verma	-do-	III	-do-	
27.	Sh. Manoranjan Bhakta	-do-	III	-do-	
28.	Sh. G.C. Bhattacharya	-do-	III	-do-	
29.	Sh. Tayyab Hussain	-do-	III	-do-	

Allotment of Industrial Sheds by DDA

3220. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the particulars of those persons including MPs, who applied to DDA for flated industrial sheds since 1980 ;

(b) the particulars of such allottees, year-wise ; and

(c) the percentage of Scheduled Castea/

Scheduled Tribes from amongst the allottees with their particulars ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN) : (a) DDA has reported that it does not have any flated Industrial sheds. Hence the question of persons applying to DDA in this regard does not arise.

(b) and (c). Does not arise.